

Bill Summary

The Dr. Babasaheb Ambedkar Technological University (Amendment) Bill, 2024

- The Dr. Babasaheb Ambedkar Technological University (Amendment) Bill, 2024 was introduced in the Maharashtra Legislative Assembly on February 28, 2024. The Bill amends the Dr. Babasaheb Ambedkar Technological University Act, 2014. The Act established a technological university in Maharashtra.
- **Medium of instruction for courses beyond certificate level:** Under the Act, the medium of instruction and examination for certificate-level courses may be Marathi or English. Courses beyond certificate level are required to be in English only. The Bill specifies that courses beyond the certificate level may be in Marathi or English. This change will be deemed to have been in force since July 20, 2023.

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